- (a) whether it is a fact that a large number of TV serials were approved by Government ignoring the seniority as per the existing waited list of the serials at Mandi House, particularly during the last weeks of May 1991 and the first two weeks of June, 1991;
- (b) if so, what are the details of the TV serials approved during the above mentioned period, and names, including addresses of its producers;
- (c) whether Government propose to review the approval of such serial with a view to correcting irregularities found to have been committed, if any; and
  - (d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUM. GIRIJA VYAS): (a) According to information furnished by Doordarshan, no serial, either under the commissioned scheme or under the sponsorship scheme, has been approved by Doordarshan during the last week of May, 1991 and the first two weeks of June, 1991.

(b) to (d) Do not arise.

# Steps to bring down the ..prices within hundred days

381. SHRI PRAMOD MAHAJAN: Will the PRIME MINISTER be pleased to state what steps Government are taking to bring down the prices to July 1990 level within 100 days of its formation on June 21, 1991?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): The present Government attaches the highest priority to keeping the prices of essential commodities under control. Towards this end efforts are being made to restrain the growth

in money supply, effect economy in Government expenditure, encourage small savings, ensure better supply and demand management of sensitive commodities, strengthening of public distribution system and provision of incentives for higher production in the medium term. With view to closely monitoring the prices of the essential commodities ensuring their supply the Government has constituted recently a Cabinet Committee on Prices under the Chairmanship of the Union Minister for Finance. It is expected that all these measures will help in sobering the price behaviour in the coming months.

## Improving the Standard of T.V. Serials

382. SHRI PRAMOD MAHAJAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government are aware of the fact that the standard of T.V. serials on Doordarshan is constantly going down; and
- (b) if so, what steps Government propose to take to improve it?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUM. GIRIJA VYAS): (a) and (b) Doordarshan telecasts serials on a variety of themes/subjects to cater to a very large number of viewers of varied tastes. The reaction of the viewers to these programmes is not alike. However, it is Doordarshan's constant endeavour to improve the quality of all programmes.

#### Industrial proposal from Kerala

383. SHRI M. A. BABY: Will the PRIME MINISTER be pleased to state:

(a what are the details of industrial proposals from Kerala which are pending clearance; and

(b) what action Government propose to take on each of them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) 33 applications received from the State of Kerala for grant of Letters of Intent for setting up of Industrial units are pending for clearance as on 30th June, 1991.

(b) The applications are at various stages of processing and decision regarding approvals will be taken in consultation with the concerned Administrative Ministries and technical authorities.

#### Slackness in industrial growth

384. SHRI VITHALBHAI M. PATEL: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that industrial growth has slackened in the last one year;
- (b) what is the expected industrial growth of last one year; and
- (c) what was the target of industrial growth in last financial year?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) to (c) According to the Index of Industrial Production compiled by CSO Central Statistical Organisation the overall rate of industrial growth was 8.4 per cent during 1990-91 which was almost at the same level as that achieved in the last financial year.

The Eighth Five Year Plan document is not yet finalised and as such, the yearly targeted rate of industrial growth is not available.

### खाद्य तेलों के म्ल्यों में वृद्धि

385. डा. रत्नाकर पाण्डेय: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि

- (क) क्या खाद्य तेलों के मूल्यों मैं हाल ही में वृद्धि हुई है ; यदि हां, तो इसके क्या कारण हैं ;
- (ख) पिछले पंद्रह महीनों के दौरान ऐसी वृद्धि का महेना-वार ब्यौरा क्या है; ग्रीर
- (ग) सरकार बढते हुए मूल्यों को रोकने के लिए क्या कार्यवाही करने का विचार रखती है !

नागरिक पूर्ति और सावंजनिक वितरण राज्य मंद्री (श्री कमालुदीन श्रहमद):
(क) और (ख) अप्रेंल, 1990 से जून, 1991 तक (नवोनतम उपलब्ध) पिछले 15 महोनो के दौरान खाद्य तेलों के थोक मूल्य सूचकांक में आया माह-वार-प्रतिशत उतार-चढाव दिखाने वाला एक विवरण संलग्न है। (देखिए-परिणिष्ट 159, अनुपत्र 15) खाद्य नेलो के मूल्यो में वृद्धि के कारणों में खाद्य तेलों की मांग आपूर्ति में अंतर होना, मुझ-पूर्ति में वृद्धि होना तथा ढुलाई प्रभार में वहोतरी होना गामिल है।

- (ग) सरकार ने खाद्य तेलो के मूल्यो में वृद्धि के रूख पर नियंत्रण रखने के लिए अनेक उपाय किए है। इनमें निम्न-लिखिन उपाय शामिल हैं:
- (1) वनस्पति के विनिर्माण में विला-यक (साल्वेंट) निष्किषित गैर-परम्परागत तेली के प्रयोग करने पर उत्पाद-शुल्क की छूट देना।
- (2) खाद्य तेलो, जिनमें वनस्पति शामिल है, के वित्रेताग्रों/संसाधकों तथा विनिर्माताग्रों द्वारा रखे जाने वाले खाद्य तिलहनों तथा तेलों को स्टाक-सीमाग्रों में छूट दना/कभी करना ।
- (3) राज्य सरकारों से, खाद्य तेलों ग्रौर तिलहनों के जमाखोरों तथा काला-बाजारियो के विरूद्ध कड़ी कार्रवाई करने के लिए कहा गया है।
- (4) भारतीय रिजर्व बैंक हारा नकद ऋण सीमाओं पर रोक लगाना ।